

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 257 OF 2015

Dated: 30th October, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

M/s Jaiprakash Power Ventures Ltd.

.... Appellant(s)

Vs.

Madhya Pradesh Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Avijeet Lala
Mr. Sakya Singha Choudhary
Ms. Molshree Bhatnagar
Ms. Soumya Prakash

Counsel for the Respondent(s) : Ms. Mandakini Ghosh for R-1

Mr.Purushendra Kaurav
Mr. Nitin Gaur for R-2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing
on **07.12.2017.**

**(I. J. Kapoor)
Technical Member**

ts/ss

**(Justice Ranjana P. Desai)
Chairperson**